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Title: Motion regarding report of joint committee on right to fair compensation and transparency in land acquisition, rehabilitation and resettlement (amendment) second bill, 2015 --extension of time. (motion adopted)

HON. SPEAKER: Now we take up Item No. 12. Shri Bhartruhari Mahtab to move the motion.

SHRI BHARTRUHARI MAHTAB: I beg to move:

"That this House do extend time for presentation of the Report of the Joint Committee on the Right to Fair Compensation and Transparency in Land Acquisition, Rehabilitation and Resettlement (Amendment) Second Bill, 2015 upto 11th August, 2015."

HON. SPEAKER: The question is:

"That this House do extend time for presentation of the Report of the Joint Committee on the Right to Fair Compensation and Transparency in Land Acquisition, Rehabilitation and Resettlement (Amendment) Second Bill, 2015 upto 11th August, 2015."

*The motion was adopted.*

**12.15 hrs**

**GOVERNMENT BILLS - INTRODUCED**